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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O.A. NO. 947/94

New Delhi this the 16th day of May, 1994

HON'BLE MR. S. R. ADIGE, MEMBER (A)

O. P. Rajpal S/O Dr. Wasu Ram,
R/O S-524, Greater Kailash,
Part-II, New Delhi
Last Employed as
Asstt. Commissioner of
Income-Tax at New Delhi
(Now retired).

... Applicant

None for the Applicant

Versus

Union of India represented by
Secretary to the Govt. of India,
Ministry of Finance,
Department of Revenue,
North Block,
New Delhi - 110001.

... Respondent

O R D E R (ORAL)

None appears for the applicant even on the second call. It appears that the applicant is not interested in pursuing his case, because he was also absent on the last date. This application is accordingly dismissed at the admission stage itself for non-prosecution.

Adige
(S. R. Adige)
Member (A)

/as/